

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.998/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE PARTIES: Gautam Iron and Steel Trading Company  
V/s.  
Vijsun Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

23 Adv. Raees S. Keri (Adv for respondents)  
Adv R. S. Irle (for Adv for petitioner)

*Adv*  
*06/Jan/18*  
*[Signature]*

**ORDER**

**TCP 998/I&BC/NCLT/MB/MAH/2017**

1. Learned Representative of the Respondent and Petitioner stated that an "amicable settlement" is expected shortly.
2. Hence adjourned to **08.01.2018**.

Sd/-

**BHASKARA PANTULA MOHAN**

Member (Judicial)

Date : 05-12-2017

ug

Sd/-

**M.K. SHRAWAT**

Member (Judicial)